COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 119 of 2016 & IA NO. 668 OF 2016 & IA NO. 674 of 2017

Dated: 10th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

APPEAL NO. 119 of 2016 & IA NO. 668 OF 2016 & IA NO. 674 of 2017

In the matter of:

Adani Power Rajasthan Ltd. Vs.	Appellant(s)			
Rajasthan Electricity Regulatory Commission & Ors Respondent(s)				
Counsel for the Appellant(s) :	Mr. Venkatesh Mr. Amit Kapur Mr. Pratyush Singh Mr. Varun Singh			
Counsel for the Respondent(s) :	Mr. R.K. Mehta Ms. Himanshi Andley for R-1			
	Mr. Anand K. Ganesan for R-2			

APPEAL NO. 277 of 2016 & IA NO. 572 OF 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.		s	Appellant(s)
Adani Power Rajasthan Ltd. &	Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesar	ı
Counsel for the Respondent(s)	:	Mr. Amit Kapur	

Ms. Abiha Zaidi for R-1

Mr. R.K. Mehta Ms. Himanshi Andley for R-2

<u>ORDER</u>

We have heard learned counsel for appellant in Appeal No. 277 of

2016 for some time.

List the matter for further hearing on 26.09.2017 (morning session)

and 27.09.2017 at 2.30 p.m..

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson